

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item 22**  
**CP.(IB)349/MB/2022**

CORAM:

**MS. ANU JAGMOHAN SINGH**  
**HON'BLE MEMBER (T)**

**SHRI H.V. SUBBA RAO**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **18.08.2023**

NAME OF THE PARTIES: - **L & S RISK MANAGEMENT PVT LTD**

Section 59 of the IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on Board on 06.10.2023.

**Sd/-**

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

**Sd/-**

**H.V. SUBBA RAO**  
**Member (Judicial)**

Jagdish